

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4872

ANSWERED ON:10.05.2007

ADULTERATION IN COOKING GAS CYLINDERS

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the number of complaints regarding adulteration in cooking gas cylinders received by the Government during 2006 ;
- (b) whether the Government proposes to install computer chips to prevent adulteration and also under-weighing in cooking gas cylinders ; (
- (c) if so, the details thereof ;
- (d) the estimated cost of this scheme ;
- (e) whether the said cost is likely to be borne by the Government or passed on to the consumers ; and
- (f) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) : Public Sector Oil Marketing Companies (OMCs) have not reported any complaints regarding adulteration in LPG cylinders in the country during the year 2006. However, OMCs have reported 56 cases of complaints of supply of underweight cylinders to consumers by their LPG distributors during the year 2006. Action was taken against the erring distributors by OMCs in accordance with the provisions of the Marketing Discipline Guidelines (MDG).

(b) to (f) : The proposal to introduce computer chips i.e. Radio Frequency Identification (RFID) system for checking the diversion of domestic cylinder has not been finalised as yet.